

ITEM NO.34

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

Date : 22-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Await service/track report in respect of respondent Nos.1  
to 3.

List again on 25.9.2019.

ANIL LAXMAN PANSARE  
Registrar